## CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

## O.A.No.597/98

Wednesday this the 6th day of January, 1999.

## CORAM

**(**)

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

M.A.Madhavan, Padathara House, Mulavukad PO. 682504. working as Section Officer, CSIR Complex, Kalamassery, Cochin.

... Applicant

(By Advocate Mr. P.Santhalingam rep.by Anusree)

۷s.

- Council of Scientific and Industrial Research, Anusandhan Bhavan, Rafi Marg, New Delhi.l rep. by Joint Secretary.
- Central Mechanical Engineering Research Institute, Mahatma Gandhi Avenue, Durgapur-713209.
- Mechanical Engineering Reseranch Development Organisation, CSIR Complex, Kalamassery, Cochin.683109.

.. Respondents

(By Advocate Mr. James Kurien)

The application having been heard on 6.1.99 the Tribunal on the same day delivered the following:

## ORDER

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

Learned counsel for the applicant states that the applicant is not pressing the application and therefore the applicant may be permitted to withdraw the application without prejudice to seeking appropriate relief, if occasion arises. Granting such liberty, the application is closed as withdrawn. No order as to costs.

Dated the 6th day of January, 1999.

A.V. HARIDASAN VICE CHAIRMAN